

(b) The number of IAS and IPS officers who were reverted to their parent cadres since 1.1.1985 is 41 and 22 respectively. The number of officers who have been retained beyond the prescribed tenure is 4 in the case of the IAS and 124 in the case of the IPS. Of these, 89 IPS officers are on permanent secondment or are to be permanently absorbed at the Centre.

(c) The officers whose tenures have been extended beyond the prescribed period have been retained at the Centre in public interest. No IAS officer has been retained at the Centre for 20 years. The number of IPS officers who have not gone back to their parent cadres for the last 20 years or more, is 22. These officers are on permanent secondment or are to be permanently absorbed at the Centre.

[English]

**"Pollution by Kurnool Paper Mills"**

4462. SHRI M. SUBBA REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether Kurnool Paper Mills on the bank of the Tungabhadra river is discharging effluents in the Tungabhadra river ;

(b) whether people in the villages on the banks of the river are adversely affected due to this ;

(c) whether fish etc. in the Srisailem reservoir are also effected ; and

(d) if so, what are the anti pollution measures the factory is asked to take and how proper compliance is ensured ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) to (c). The Kurnool Paper Mill discharges effluents in the Tungabhadra river after treatment to the prescribed standards. Though no conclusive evidence is available regarding adverse

effects of the effluents on the villages and fish life, there have been complaints from the people because of the colour in the effluent.

(d) The State Pollution Control Board have directed the Paper Mill to treat the effluent for colour removal or segregate the coloured effluent and discharge it on land. They have also been advised to utilize the effluents for irrigation. The State Board is monitoring the progress to ensure compliance.

**Surreptitious Acquiring of Indian Passports by Bangladeshis**

4463. SHRI BANWARI LAL PUROHIT : Will the MINISTER OF EXTERNAL AFFAIRS be pleased to state :

(a) whether it has come to the notice of Government that several Bangladeshis are surreptitiously acquiring Indian Passports with the connivance of unscrupulous agents in the country ;

(b) if so, whether Government have investigated this matter ; and

(c) if so, the steps proposed to take to remedy the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN) :

(a) Government have come across the news item detelined Bombay, August 4, 1985 regarding grant of Indian passport to reportedly a Bangladeshi national Shri Ismat Ali Khulomiyan. Passport No. A-328119 dated 29.5.85 was issued to Shri Ismat Ali Khulomiyan by the Regional Passport Office, Bombay after proper police Verification by the Bombay police.

Shri Eakuboli Mohammed Ali, reportedly a Bangladeshi notional was also granted passport No. T-340081 on 30.12.82 by the same passport Office, when under the liberalised procedure passports were issued after three weeks even if the identity and security verification reports were not received from the respective